SHRI S. B. CHAVAN: We have to maintain that. If Mr. Jaipal Reddy and there would like to put on record that did not. mean that they were going to concede this or that, if we were also to say something, this would only raise some kind of a controversy again which, in fact, we were trying to avoid. Thereore, I would request, all of you. I have to abjection to giving time for consultaion, whatever time is required for consultation. Immediately, the consultation should start. Thereafter, if there is an understanding between the Government and the kaders of the Opposition, it could be brought forward. At the same time. you should not say that it does not "lean that you would concede something. This kind of a thing should not be said. Everybody should sit together and discuss it with an open mind and try to help the Government for projecting a correct image of the country in the international community.

My request oto all of you would be this. Kindly do not raise all kinds of Issues at this stage; Let us discuss it and if there is any point on which some information is required, the Government would be very happy to supply that information. At the same time, we are also equally interested in getting the co-operation of the opposition in getting this Bill passed.

'THE DEPUTY CHAIRMAN The matter is over.

SHRI O. G. SWELL (Meghalaya): Madam. I want to any something (Interruptions)

THE DPPUTY CHAIRMAN: That matter is over. We will not be taking un the Patent (Amendment) Bill. 1995, as agreed to by the Onoosition and the Government. Whenever the Government brings it un and there is an agreement, we will take it up. Now WE will take un Papers Laid on the Table of the

SHRI ASHOK MITRA (West Bengal): Madam. I just want to say.. (Interruntions) The Minister talked about our image in the international community In fact, if this Bill is passed, it would lower our dignity.

THE DEPUTY CHAIRMAN: Papers 10 be laid on the Table of the House. (Interruptions)

SHRI MD. SALIM (West Bengal): Madam, I have to raise a point on the List for Business.

THE DEPUTY' CHAIRMAN: You can do it; after the Papers have been laid.

PAPERS LAID ON THE TABLE

- I. Reports and Accounts (1993-94) of various Corporations and related papers
- II. Reports and Accounts (1993-94) of various Scientiffic institutions and related papers

THE MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE AND THE MINISTER OF STATE IN THE DEPARTMENTS OF ATOMIC ENERGY AND SPACE AND THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY (SHRI BHUVNESH CHATURVEDI Madam, I lay on the Table:

- (1) A copy each (in English and Hindi) of the following papers, under subsection (1) of section 619A of the Companies Act, 1956
 - (i) (a) Twenty-seventh Annual Report and Accounts of the Uranium Corporation of India Limited, Jaduguda, (Bihar), for the year 1993-94, together with the Auditors* Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
 - (b) Statement by Government accenting the above Report. (Placed in Library. See No. LT-6816/94).
 - (it) (a) Fortieth Annual Report and Accounts of the National Research Develonment Corporation New Delhi. for the year 1993-94, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

Ob) Review by Government on the working of the above Corporation. (Placed in Library Sec No. LT-6819/94).

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- (iii) (a) Annual Report and Accounts of the Bharat Immunologicals and Biological Corporation Limited, Bulandshahr, for the year 1993-94, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
 - (b) Statement by Government accepting the above Report. (Placed in Library. See No. LT-6817/94)
- (iv) ta) Fifth Annual Report and Accounts of the Indian Vaccines Corporation Limited, Gurgaon, for the year 1993-94, together with the Auditors' Report on the Accounts and the comments of the Comtroller and Auditor General of India thereon.
 - (b) Statement by Government accepting the above Report, (Placed in Library. See No. LT-6815/94).
- (v) (a) Annual Report and Accounts of the Antrix Corporation Limited, Bangalore, for the year 1993-94, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
 - (b) Review by Government on the working of the above Corporation.
- (2) Statement (in English and Hindi) giving reasons for the delay La laying the papers mentioned at (1) (v) above. (Placed in Library. See No. LT -6818|94)
- II. A copy each (in English and Hindi) of the following papers:-
 - (a) Annual .Report and Accounts of the Saha Institute of Nuclear Phy- sics, Calcutta, for the year 1993-94. together with the Auditors' Report on the Accounts.

- (b) Statement by Government accepting the above Report. (Placed in Library. See No. LT -6813194)
 - (ii)(a) Annual Report and Accounts of the Atomic Energy Education Society, Bombay, for the year 1993-94, together with the Auditors' Report on the Accounts.
 - (b) Statement by Government accepting the above Report.
- (Placed in Library. See No. LT -6814/94).
 - (iii)- (a) Annual report and Accounts of the Bose Institute, Calcutta, for the year 1993-94, together with the Auditors' Report on the Accounts.
- (b) Statement by Government accpting the above Report. in Library. See No. LT-(Placed -6809|95)
 - (iv) (a) Annual Report of the Indian Institute of Astrophysics Bangalore, for the year 1993-94.
- (b) Annual Accounts of the Indian* Institute of Astrophysics. Bangalore. for the year 1903-94 and the Audit Report thereon.
- (c) Statement by Government accepting the above Report.
- (Placed in Library. See No. LT--6807|94)
 - (v) (a) Annual Report of Sree Chitra Tirunal Institute for Medical Science and Technology. Thiruvananthapuram, for the year 1993-94.
 - (b) Annual Accounts of Sree Chitra Tirunal Institute for medical Science and Technology, Thiruvananthapuram, for the year 1993-94, and the Audit Report thereon.
 - (c) Statement by Government accept ting the above Report.
- (Placed Library. See No. LT -6806|94)

- (vi) (a) Annual Report of Institute of Physics, Bhubaneswar, for the year 1993-94.
- (c) Annual Accounts of the Institute/ of Physics, Bhubaneswar, for the year 1993-94, and the Auditors' Report thereon.
- (e) Statement by Government accepting the above Report.
- (d) Statement giving reasons for the delay in laying the papers mentioned at (a) and (b) above. (Placed in Library. Sec No. LT -7093|95>
 - (vii) (a) Annual Report and Accounts of the Consultancy Development Centre, New Delhi, for the year 1993-94, together with the Auditors' Report on the Accounts.
- (b) Review by Government on the working of the above Centre. (Placed in Library. See No. LT -7097195)
 - (vii) (a) Annual Report and Accounts of the National MST Radar Fac-lity, Chittoor, for the year 1993-94. together with Auditors' Report on the Accounts.
- (b) Statement by Government accepting the above Report. (Placed in Library. See No. LT -6811194:
 - (ix) (a) Twentieth Annual Report and Accounts of the National Remote Sen-sing Agency, Hyderabad, for the year 1993-94, together with Auditors' Report on the the Accounts.
- (b) Statement by Government accepting the above Report. (Placed Library. See No. LT in -6810/94)
 - (c) (a) Annual Report and Accounts of the Physical Research laboratory, Ahmedabad, for the year 1993-94, together with the Auditors' Report on. the Accounts.

(b) Statement by Government accepting the above Report. (Placed in Library. See No. LT -6812/94).

Report (1993-94) of the All India Institute of Medical Sciences and related papers.

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAM-ILY WELFARE (DR. C. SILVERA): Madam, I lay on the Table, under secton 19 of the All India Institute Medical Sciences Act, 1956, a copyeech (in Endish and Hindi) of the following papers:-

- (i) Thirty eighth Annual Report of the All India Institute of Medical Sciences, New Delhi for the year 1993-94.
- (ii) Review by Government on the of above Institute. working the (Placed Library. Sec No. LT in -6984|94)
- I. Report and Acounts (1993-94) of the **Computer Maintenance Corporation** Limited, New Delhi and related papers.
- II. Report and Accounts (1993-94) the Semiconductor complex Limited, Chandigarh and related papers.
- III Report and Accounts (1993-94) of various Electronics-based units and related papers.

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI MATANG SINGH): Madam, On behalf of (SHRI EDUARDO FALEIRO) I lay on the Table:—

A copy each (in English and Hindi of the following papers, under sub-section (1) of section 619A of the Companies Act, 1956:-

(a) Eightreeth Annual Report and Accounts of the Computer Maintenane? Co-poration Limited, New Delhi